

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/996/2020

PETITION NUMBER : CP/370/2020

NAME OF THE APPLICANT : R. Krishnamurthy & 1 Another

NAME OF THE RESPONDENT : VRG Constructions Pvt Ltd

UNDER SECTION : 242(4) OF CA, 2013

ORDER

Learned Counsel for Applicant Mr. S. Ravi and Learned Counsel for R2 to R4 Mr. K. Gowtham Kumar are present through video conferencing platform.

Taking into consideration the prayer which has been sought in the Application in relation to injunct the Respondents from convening the Extraordinary General Meeting of the 1st Respondent Company proposed to be held on 28.10.2020. In relation to taking up this application today being 15.12.2020 filed, we find the relief as sought for in the Application has become infructuous and in the circumstances, this Application stands **closed**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)